

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1002
(TO BE ANSWERED ON THE 27th June 2019)

AIRPORT TARIFF

1002. SHRI SUDHAKAR TUKARAM SHRANGARE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:

- (a) whether the Government has decided to have a pre-determined tariff structure linked to inflation for airports across the country;
- (b) if so, the details thereof along with the reasons for wide variation in airport tariff across the country; and
- (c) the steps taken by the Government to address the issues hindering investments in the Indian Aviation Sector?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (Shri Hardeep Singh Puri)

- (a) to (c): In order to encourage private partners in the Infrastructure projects, the Government has decided to introduce an enabling clause in Airport Economic Regulatory Authority (AERA) Act, 2008 to adopt pre-determined tariff, if such tariff has been incorporated in the bid document, which is the basis for award of airport. This decision brings regulatory certainty to the private investors.
